

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA-216 of 2011(RP) in DFR 1265 of 2011 in Appeal No. 112 of 2010

Dated: 4th -November, 2011

M/s Balasore Alloys
Limited & Ors.

... Appellant(s)

Versus

Orissa Electricity
Regulatory Commission

... Respondent (s)

ORDER

The court has not assembled today.

As agreed by the learned counsel for the parties, post the
matter on **18th November, 2011** .

(Court Master)